

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

M/s. Devananda Mishra
Deepak Mishra.

O.A/T.A./B.A. No. 311 1993

..... Surendra Kumar Behera Applicant (s)

Versus

..... Union of India & others Respondent (s)

Sr. No	Date	Order with Signature
1.	29.6.93	<p>Heard Mr. B.S.Tripathy, learned counsel for the applicant. Mr. Tripathy contended that the applicant, Sri Surendra Kumar Behera has gained valuable experience while working as a substitute in place of one Baidhar Behera while the latter was put-off duty. Mr. Tripathy further submitted that Bardol is 30 K.Ms. away from his place of residence. He, therefore, requested that a direction be issued to the respondents to consider his the application of the applicant for appointment as E.D.M.C. at Paramanandapur Branch Post Office.</p> <p>2. The experience reported to have been gained by the applicant, while working at Baramanandapur Branch Post Office, does not entitle him specifically for an appointment in that Post Office, since the experience so gained is equally useful to his duties in Bardol Branch Post Office. Secondly, Respondents 1 to 3 ^{are} have already seen to have complied with the direction contained in Annexure-1 by issuing orders in Annexure-2. The effect of direction given by this Bench has ceased for all purpose on this count. There is thus no scope to give any further directions to any of the respondents in this case. It would be advisable for the applicant to await the result of his representation dt. 19.5.93 addressed to the Superintendent of Post Offices, Bhadrak</p>

Serial No. of Order	Date of Order	Order with Signature
Order No.1 dt.29.6.93-	Contd..	<p>Division and the Inspector of Post Offices, Bhadrak Sub-Division. It is only suggested that this representation be kept in view, to the extent possible and subject to administrative feasibility, while making permanent appointment of E.D.M.C. at Paramanandapur Branch Post Office. The representation submitted by the applicant vide Annexure-3 be disposed of by the respondent No.3 (Superintendent of Post Offices, Bhadrak Division) within a fortnight from the date of receipt of a copy of this order. Mr. Ashok Misra, learned Senior Standing counsel (Central) is also heard in the matter.</p> <p>3. Copy of this order be made available to counsel for both sides.</p> <p>4. This original application is disposed of accordingly.</p> <p style="text-align: right;"><i>9/6</i> Member (Admn.)</p>